

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 218 of 2012 & IA No. 360 of 2012,
Appeal No. 219 of 2012 and
Appeal No. 233 of 2012 & I.A. No. 374 of 2012

Dated : 17th December, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Appeal No. 218 of 2012 &
I.A. No. 360 of 2012

M/s Balasore Alloys Ltd. ... Appellant(s)
Versus

Odisha Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Samareshwar Mahanty

Counsel for the Respondent(s): Mr. Rutwik Panda for R.1
Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza
Mr. Aditya Panda for R.3

Appeal No. 219 of 2012

M/s Balasore Alloys Ltd. ... Appellant(s)
Versus

Odisha Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Samareshwar Mahanty

Counsel for the Respondent(s): Mr. Rutwik Panda for R.1
Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza
Mr. Aditya Panda for R.3

Appeal No. 233 of 2012 & IA-374 OF 2012

M/s Tata Steel Ltd. ... Appellant(s)
Versus

Odisha Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza

Counsel for the Respondent(s): Mr. Rutwik Panda for R.1
Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza
Mr. Aditya Panda for R.3

ORDER

As agreed by the learned counsel for the parties, post these matters for hearing on **21.01.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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